

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 26 OF 2016 &  
IA NOs. 72 & 74 OF 2016**

**Dated : 12<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**State Load Despatch Center, Delhi** ...Appellant(s)  
**Versus**  
**Central Electricity Regulatory Commission & Anr.** ...Respondent(s)

Counsel for the Appellant(s) : Ms. Neha Garg for  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Dhingra for R.1

**ORDER**

Learned counsel for the appellant seeks three weeks time to file rejoinder. She may file the same on or before 02.06.2016 after serving copy on the other side.

List the matter on **02.08.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**